

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 13.01.2021 (WEDNESDAY)

COURT – III

10:25 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 159 of 2020	Shailendra Sharma Vs. Ercon Composites & Ors.	Gurucharan Singh	Rajdev Singh Ritesh Khare-R1 Rahul Adhlakha-R3

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**By the order of Hon'ble Acting Chairperson
-sd/-
Registrar**